## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 435/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name	of the Company	Smt Suman Dugar-Vers	us-Oodlabari Company limited	d & Ors.
Under Section		163		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Deprath Loy Chowdhury
Aritra Basee

four the Respondent

Whavam chank an white of Curry. Petition Constituted Ally.

## ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 05/02/2018.

(Jinan K.R.) Member (J)

Se

(V.P.Singh) Member (J)